

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:186
ANSWERED ON:22.11.2011
HOUSES UNDER BSUP AND IHSDP
Lagadapati Shri Rajagopal

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the total number of houses sanctioned/ approved under Basic Services to the Urban Poor (BSUP) and Integrated Housing and Integrated Housing and Slum Development Programme (IHSDP) for Andhra Pradesh, city and town-wise;
- (b) the number of dwelling units completed under BSUP and IHSDP in Andhra Pradesh so far, city and town-wise;
- (c) whether such projects has not been approved for the State under the said schemes since 2009-10; and
- (d) If so, the reasons therefor?

Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a) and (b): City/town-wise details of houses sanctioned and completed under the Sub-mission Basic Services to the Urban Poor (BSUP) and the Integrated Housing and Slum Development Programme (IHSDP) for the State Andhra Pradesh are at Annexure-I and II respectively.

(c) and (d): Against the 7-year Mission Period allocation of Rs. 2311.99 crore, Additional Central Assistance (ACA) of Rs. 2278.88 crore has been committed for the State of Andhra Pradesh, as such new projects have not been sanctioned since 2009-10.